

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/44/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

(1)	P. H. Arvinth Pandian Sr Advocate M Sri Charan Sai Vihari	Counsel for Petitioner	Sai Vihari
-----	--	---------------------------	------------

2)	Dominic S. David A. P. Giridharan	Counsel for R1	AD
----	--------------------------------------	-------------------	----

KMD Muthu			
Uthman Mohan	Counsel for	Muthu	
For Rahul Balaji	R2-R4		
	<u>ORDER</u>		

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)